

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: **PISCES EXIM (INDIA) PRIVATE LIMITED**; Date of Commencement of CIRP: **21.12.2021**; List of creditors as on: **11.01.2022**

Amount in Rs.

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	1	10,483,404,039.00	1	10,483,404,039.00	0	0	0	2	
3	Secured financial creditors (other than belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3,833,991.00	1	3,833,991.00	0	0	0	8	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total			3,833,991.00		3,833,991.00					



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

Annexure 1

List of Secured Financial Creditors belonging to any class of creditors

(Amount in Rs.)																
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC							
NOT APPLICABLE																
TOTAL																

(Amount in Rs.)



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	PEC LIMITED	11.01.2022 & 14.01.2022	10,483,404,039.00	10,483,404,039.00	Amount due of account of Export Packing Credit extended to the Corporate Debtor	NONE	NO	100	NIL	NIL	NONE	NONE	



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of Secured Financial (other than Creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC							
NOT APPLICABLE																



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

(Amount in Rs.)

[illegible]

Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of operational creditors (Workmen)

Amount in Rs.													
Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NOT APPLICABLE													



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NOT APPLICABLE													



[illegible]

Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	GAINWELL COMMOSALES PRIVATE LIMITED	11.01.2022 & 14.01.2022	3,833,991.00	3,833,991.00	Amount due against the invoice for Service Charge for supply of service.	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	
			3,833,991.00	3,833,991.00										



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of other creditors (Other than financial creditors and operational creditors)

Amount in Rs.

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?							
NOT APPLICABLE															

